Annexure-`A'

DECLARATION OF ASSETS OF HON'BLE MS. JUSTICE NAVITA SINGH AS ON 04.08.2014

1	**All immovable properties held individually or jointly**	**Description and Location**	**Remarks, if any/year of acquisition**
1.1	Self	Residential Flat No.204-A, `Prosperity' Sikka Karmic Greens, Sector 78, Noida measuring 1210 sq. ft.	Purchased with permission of Hon'ble High Court in 2010.
2	**Details of Motor Vehicles**	**Make**	**Remarks, if any/year of acquisition.**
2.1	Self Car	Hyundai Eon Car/2014	Purchased after withdrawals from savings and GPF in 2014.
3.	**Ornaments and other valuables**	**Approximate Total weight**	**Remarks, if any**
3.1	Self Gold ornaments	25.5 tolas	
4.	**Bank deposits, Fixed deposits, Shares, PPF,GPF,Debentures, Mutual Funds etc.**	**Description and Value**	**Remarks, if any**
4.1	Self and daughter i) Balance in three saving accounts as on 4.8.2014	Rs.9,78,471.29 P.	
	Self ii) Cash in hand as on 4.8.2014	Rs.80,000/-	
	Self iii) FDRs as on 4.8.2014	Rs.2,50,000/-	
	Self iv) GPF upto July 2014	Rs.30,51,545/-	
	Self v) Bonds as on 4.8.2014	Rs.70,000/-	
	Self vi) HDFC pension plan as on 4.8.2014	Rs.20,000/- (Annual premium)	

Sd/-

Place: Chandigarh

Signature of the Hon'ble Judge

Dated: **06-08-2014**